



MIZORAM STATE POLLUTION CONTROL BOARD

No.H.88088/Poltn/50 (LII)/2021-MPCB/

Dated Aizawl, the 6th May, 2021

To,

Shri.B.Vinod Babu,
Additional Director & Divisional Head
WMD-I
Central Pollution Control Board,
"Parivesh Bhawan"
East Arjun Nagar,
Delhi-110032

Subject: **Status Report of the Mizoram Pollution Control Board on Hon'ble NGT order dated 18.01.2021 in matter of O.A.No72/2020- reg**

Reference: Your Letter No.B.31011/BMW (42.52)/2021/WMD-I/319 dated 05.04.2021

Sir,

With reference to the subject and reference cited above please find enclosed herewith the Status Report of the Mizoram Pollution Control Board on Hon'ble NGT order dated 18.01.2021 in matter of O.A.No72/2020 for favour of information and necessary action.

Yours faithfully

Encl: As above

(C. LALDUHAWMA)

Member Secretary

Mizoram Pollution Control Board

Memo.No.H.88088/Poltn/50 (LII)/2021-MPCB/ : Dated Aizawl, the 30th April, 2021
Copy for information and necessary action to;

1. OSD to CS, for favour of information.
2. The Under Secretary, EF&CC Department, Government of Mizoram, MINECO, Khatla.
3. The Under Secretary, H&FW Department, Government of Mizoram

(C. LALDUHAWMA)

Member Secretary

Mizoram Pollution Control Board

**Format to be submitted by SPCBs/PCCs quarterly to CPCB
(January- April/May-August/September- December)**

(i)	Quantity of COVID-19 biomedical waste generated per day (Tons/day)	COVID-19 waste generated from January to April 2021 is 5456.6 kg. Therefore, average COVID -19 waste per day is 45.47 kg/day
(ii)	Quantity of COVID-19 biomedical waste treated per day (Tons/day)	45.47 kg/day
(iii)	No. of CBWTFs involved in handling/treatment & disposal of COVID-19 biomedical waste	NIL
(iv)	Whether CBWTFs have adequate capacity for treatment of biomedical waste? (If No, action taken so far)	Not Applicable
(v)	No. of captive facilities involved in management of COVID-19 biomedical waste	13
(vi)	Any Hazardous waste TSDF permitted for disposal of COVID-19 biomedical waste (in case of inadequate capacity of CBWTFs)	Not Applicable
(vii)	Whether proper segregation, collection and disposal of biomedical waste is being done	BMW Management Rules,2016 and CPCB's guideline on Covid-19 complied with.
(vii i)	Whether SPCB is verifying COVID-19 biomedical waste and submitting daily data to CPCB	Yes.
(ix)	Number of COVID-19 waste generators and CBWTFs reporting COVID-19 BMW data on COVID-19BWM tracking App (action taken against CBWTF not reporting data on COVID19BWM App)	For the first quarter i.e January 2021 to April,2021 13 facilities have reported in the COVID Apps.
(x)	Any incident of biomedical waste dumping/burning in State/UT (if yes action taken so far)	No